Statement-II Financial year-wise details of India's outward FDI

Sl. No. Financial Year		Amount (in US\$ million)
1.	2013-14	13282.44
2.	2014-15	6769.93
3.	2015-16	10614.98
4.	2016-17	15267.30
5.	2017-18	11009.79

## **US-China trade standoff**

## 1110. SHRI HARSHVARDHAN SINGH DUNGARPUR: SHRI SANJAY RAUT:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is seizing the opportunity of the US and China trade war and position itself to enter into a long term agreement with the US Government on trade relations;
  - (b) if so, the details thereof; and
- (c) how Government will ensure providing conducive atmosphere for US businessmen after their exit from China in the backdrop of US-China trade standoff?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) Yes, Sir.

- (b) Government has sensitized and requested all the trade promotion bodies to work towards enhancing exports by capitalizing on opportunities arising from the ongoing tariff war, which provides a window by making certain Indian commodities cost competitive in the U.S market.
- (c) India believes in rule based trading system for promoting free and fair trade. India has robust economic and strategic ties with US and the relations are strengthened through continuous bilateral engagement for creating a conducive atmosphere for business in India. India's FDI regime has been progressively liberalized and any enterprise wishing to invest in India is facilitated by 'Invest India'.